

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCivil Appeal No(s).2613/2017

ARCHNA

Appellant(s)

VERSUS

DEPUTY DIRECTOR CONSOLIDATION, AMROHA AND OTHERS Respondent(s)

Date : 22-11-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s) Appellant-in-person

For Respondent(s) Mr. Dr. Rajeev Sharma, AOR
Mr. Prashant Sharma, Adv.
Mr. Raghuvir Sharma, Adv.
Mr. Dharmendra Sharma, Adv.
Mr. Vipin Kumar Sharma, Adv.
Ms. Devjani Deka Bharali, Adv.
Ms. Meena Hasan, Adv.
Mr. Anil Kaushik, Adv.Mr. Tanmaya Agarwal, AOR
Mr. Wrick Chatterjee, Adv.
Mrs. Aditi Agarwal, Adv.
Mr. Vinayak Mohan, Adv.

Mr. V.S. Tomar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 31.01.2024.

(SATISH KUMAR YADAV)
DEPUTY REGISTRAR(PREETHI T.C.)
COURT MASTER (NSH)